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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1612/2004

This the 21st day of December, 2004

**HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. SARWESHWAR JHA, MEMBER (A)**

Smt. Prem Kochhar
(UDC Kendriya Vidyalaya)
W/o Shri S.K. Kochhar,
R/o B-43, New Krishna Park,
Najafgarh Road,
New Delhi.

.... Applicant.

(By Advocate: Sh. R.P.Luthra)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Saheedjeet Singh Marg,
New Delhi.
2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Jawahar Lal Nehru University,
New Delhi.
3. The Joint Commissioner (Admn.),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Saheedjeet Singh Marg,
New Delhi.
4. The Principal,
Kendriya Vidyalaya,
Gole Market,
New Delhi. Respondents.

(By Advocate: Sh. S.Rajappa)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

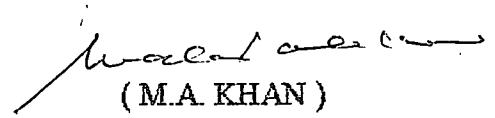
Counsel for respondents has submitted that respondents have already granted the relief which has been prayed for in the OA. Counsel for applicant submitted that he has instructions from the applicant to withdraw this OA. He

M. A. Khan (Signature)

has requested to dismiss the OA as withdrawn. Accordingly, OA is dismissed as withdrawn.



(SARWESHWAR JHA)
Member (A)



(M.A. KHAN)
Vice Chairman (J)

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